GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

STARRED QUESTION NO:10
ANSWERED ON:26.07.2010
RECOMMENDATIONS OF TRAI ON SPECTRUM
Kumar Shri Vishwa Mohan:Yaday Shri Dinesh Chandra

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) has recently submitted its Report to the Government in regard to 2G and 3G spectrum:
- (b) if so, the details thereof:
- (c) whether the Government had discussed the same with the mobile operators and has also constituted a Committee for implementing the recommendations made by TRAI;
- (d) if so, the details thereof; and
- (e) the time by which these are likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 10 FOR 26TH JULY, 2010 REGARDING "RECOMMENDATIONS OF TRAI ON SPECTRUM"

(a) to (e) Madam, the Telecom Regulatory Authority of India (TRAI) has submitted its Recommendations dated 11.05.2010 on "Spectrum Management and Licensing Framework" to the Government. Thereafter, the Government had an interaction with the telecom service providers on 07.07.2010 and another interaction on 14.07.2010 with the National Long Distance (NLD)/International Long Distance (ILD) licensees, Internet Service Providers (ISPs) and Infrastructure Providers (IP-I) on the recent developments in the telecom sector including the said recommendations of TRAI. The Government has now constituted, on 14.07.2010, a Committee under the Chairmanship of Member (Technology), Telecom Commission to examine the said recommendations of TRAI. Being a policy matter, no timeframe can be prescribed for decision by the Government on these recommendations of TRAI.